

C. A. T. Bench, JAIPUR

Date of Order

Orders MP No. 406 /93

5.8.93

Mr. S. K. Jain - counsel for petitioner/applicants

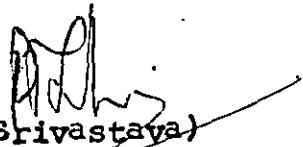
Mr. B. C. Jain - counsel for respondents

Heard the learned counsel for the parties.

The counsel for the respondents submits that in all the 5 cases reply has been filed in O.A.

No. 935/92, D. P. Mathur Vs. UOI & Ors and the same may be considered as reply in O.A. No. 936/92.

Counsel for the respondents is directed to file 2 copies of the reply in each file. The M.P. stands disposed of.


(P.P. Srivastava)

Member (A)


(D.L. Mehta)
Vice Chairman.

Copy sent to the
app. court & reg. court.

Serials 6078 & 6079

Date 1-2-93

CS